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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.10/BB/17	-	For filing objections	Rule-6 of IB	Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① Mukeshyadau  
8050162057

Applicant

Mukeshyadau


② VIKHAR  
9916990182


Respondent

Vikhar AwB.

Counsel for petitioner is present. Counsel for respondents is also present. Both the counsels reported that the matter is under negotiations for compromise and requested time.

List it on 19.02.2018.

  
MEMBER (T)

  
MEMBER (J)